

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 127(ND)/2015
RT No.11/Chd/Pb/2016**

Anil Chopra.

...Petitioner

Versus.

M/s Anant Tools Pvt. Ltd. & Ors.

...Respondents

Present:- Mr. Anil Chopra, petitioner in person.
Mr. Anuj Chopra, Director in person for respondents.

There is a written request for adjournment that has been sent by
Mr. Rajinder Mahajan, Advocate for the petitioner. Even the counsel for the
respondents is not present.

The matter is adjourned to 15.05.2017 for arguments.



(Justice R.P. Nagrath)
Member (Judicial)



(Deepa Krishan)
Member (Technical)

✓ April 07, 2017
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